

DIVISION BENCH

O-216

COURT - I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.(CAA)/51(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	PRICEWATERHOUSECOOPERS DIGITAL SERVICES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances via video conference/physically

Mr. D.N. Sharma, Adv.] For the Applicant
Mr. Shaunak Mitra, Adv.]

ORDER

1. Ld. Counsel for the applicant present.
2. Heard at length. **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)